[4 December, 2001] RAJYA SABHA

Financial institutions and banks have been advised to implement the above announcements and monitor the implementation thereof in State Level Bankers Committee meetings periodically.

FDI in Retail Trading

1526. SHRI RAM JETHMALANI: SHRIRAMDASAGARWAL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government have any plan to allow 100 per cent FDI in the 180 billion dollar retail trading sector as reported in the Hindustan Times dated the 16th November, 2001; if so, the reasons therefor;
 - (b) whether the proposal has been approved by the Group of Ministers (GoM);
- (c) whether lots of strings are attached thereto indicating minimum investment requried for opening sigle outlet/joint venture with FDI restrictions for foreign entrants; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) to (d) As per the extant policy, FDI is not permitted in retails trading. No proposal for allowing FDI in retail sector in presently before the Group of Ministers on FDI.

New growth centres in industrially backward areas

1527. SHRIMATI CHANDRAKALAPANDEY: SHRI DIPANKAR MUKHERJEE:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the status of "new growth centre scheme" in industrially backward areas;
- (b) the number of such growth centres envisaged along with proposed locations;
 - (c) the number of such growth centres which have become functional; and

(d) the amount spent so far and the likely date of completion of all the growth centres?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) The Central Govt, announced Growth Centre Scheme in June, 1988. The objective of the Growth Centre Scheme is to develop basic infrastructure at selected sites in backwards areas to enable the States to attract industries. Each Growth Centre would be developed over an area of 40b—800 Hectares at an estimated cost of Rs. 25-30 crore in which contribution of Central Govt, would be Rs. 10 crore per Growth Centre by way of equity (Rs. 15 crore in the case of Growth Centres in the North Eastern States). The State Govt, is responsible to source the balance fund and implement the project. The Central assistance is released on the basis of physical and financial progress made by the State Govt, in the implementation of the project.

- (b) Under the Growth Centre Scheme, 71 Growth Centres indicated in the Statement are proposed to be developed, out of which 68 Growth Centres have so far been sanctioned. (See below)
- (c) According to the information furnished by the State Governments, 36 Growth Centres have become functional as allotment of plot to industries has commenced at these Growth Centres.
- (d) The total amount of central assistance released under the Scheme since its inception is Rs. 365.06 crores. So far an expenditure of Rs. 914.53 crore has been incurred by the State Government its agencies in the implementation of the Growth Centres.

Statement
List of Growth Centres

SI.No.	Name of the Growth Centre	District
	ANDHRA PRADESH	
1.	Hindupur Khammam	Anantapur
2.	Ongole Vizianagaram-	Khammam
3.	Bobbili	Prakasam
4.	ARUNACHALPRADESH	Vizianagaram
5.	Niklog Ngoriung	East Siang

Sl.No.	Name of the Growth Centre	District
	ASSAM	
6.	Chariduar	Sonitpur
7.	Matia	Goalpara
8.	Chaygaon,	Kamrup (unapproved)
9.	BIHAR Begusarai	Begusarai
10.	Bhagalpur	Bhagalpur
11.	Chhapra	Chhapra
12.	Darbhanga	Darbhanga
13.	Muzzafarpur	Muzzafarpur
14.	CHHATTISGARH Borai	Durg
15.	Siltara	Raipur
16.	GOA Electronic City	Verna-Plateau
17	GUJARAT	17 . 1
17.	Gandhidham	Kutch
18.	Palanpur	Banaskantha
19.	Vagra	Bharuch
20.	HARYANA Bawal	Rewari
21.	Saha HIMACHAL PRADESH	Ambala
22.	Kangra JAMMU AND KASHMIR	Kangra
23.	Lassipora	Pulwama
24.	Samba	Jammu

Sl.No.	Name of the Growth Centre	District
	JHARKHAND	
25.	Hazaribagh	Hazaribagh
26.	KARNATAKA Dharwad	Dharwad
27.	Raichur	Raichur
28.	Hassan	Hassan
29.	KERALA Alappuzha-Malappuram	Alappuzha-Malappuram
30.	Kannur-Kozhikode	Kannur-Kozhikode
31.	MADHYA PRADESH Chainpura	Guna
32.	Ghirongi	Bhind
33.	Kheda	Dhar
34.	Satlapur	Raisen
	MAHARASHTRA	
35.	Akola	Akola
36.	Chandrapur	Chandrapur
37.	Dhule	Dhule
38.	Ratnagiri	Ratnagiri
39.	Nanded	Nanded
	MANIPUR	
40.	Lamlai-Napet	Imphal East
	MEGHALAYA	
41.	Mendipathar	East Garo Hills
42.	MIZORAM	
	Luangmual	Aizawl
43.	NAGALAND Ganeshnagar	Kohima

[4 December, 2001] RAJYA SABHA

Sl.No.	Name of the Growth Centre	District
	ORISSA	
44.	Chhatrapur	Ganjam
45.	Kalinganagar-Duburi	Cuttack
46.	Jharsuguda	Jharsuguda
47.	Kesinga PONDICHERRY	Kalahandi
48.	Polagam	Karaikal
49.	PUNJAB Bhatinda	Bhatinda
50.	Pathankot	Gurdaspur
51.	RAJASTHAN Abu-Road	Sirohi
52.	Bhilwara	Bhilwara
53.	Khara	Bikaner
54.	Jhalawar	
55.	Dholpur	Dholpur
56.	SIKKIM Denchong Block TAMILNADU	South Sikkim (unapproved)
57.	Erode	Periyar
58.	Oragadam	Kancheepuram
59.	Tirunelveli(Gangai Kondan Nanur Block) TRIPURA	Tirunelveli-Kattabomman
60.	Bodhjung Nagar	Tripura-West
61.	UTTARPRADESH Bijouli	Jhansi
62.	Jamaur	Shahjahnpur

Sl.No.	Name of the Growth Centre	District
63.	Pakbara	Moradabad
64.	Dibiapur	Auraiya
65.	Khurja	Bulandshahr
66.	Satharia	Jaunpur
67.	Sahjanwa	Gorakhpur
68.	UTTARANCHAL Shivrajpur-Deorampur WEST BENGAL	Pauri-Garhwal (unapproved)
69.	Bolpur	Birbhum
70.	Jalpaiguri	Jalpaiguri
71.	Malda	Malda

Impediments of FDI Inflow

1528. SHRIR. P. GOENKA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government are aware of the news-item captioned Red-Tapism, Corruption wrong assessment led MNCs to quit India which appreared in the Times of India dated the 4th November, 2001 highlighting *inter-alia* the impediments/deterrents to inflow of foreign direct investment in India;
 - (b) if so, what is Government's reaction thereto; and
- (c) the fresh corrective measures taken to improve climate for inflow of larger foreign direct investment in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) to (c) MNCs' decision to invest and exist is dependent on several factors such as business considerations, corporate restructuring exercises, etc. There has been no major threat of MNCs relocating from India. The Government have taken several initiatives to facilitate foreign investment, including setting of the Foreign Investment Implementation Authority (FIIA), which acts as a single-point interface between foreign investors and various approval authorities.